

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :01-11-2022

| Date : 01.11.2022 | | | | | | | | | | |
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| S L N O | C.A. No. | Date of Applic ation | Case No. | Name of the Applic ant | C.C Typ e | Judge / Court Name | C.C Applied For | Other Docum ent | Deal ing Sect ion | Se at |
| 1 | 95922 /2022 | 01.11. 2022 | WP (C) - 2828/ 2021 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-04- 18 | | | (S ea t No -) |
| 2 | 95923 /2022 | 01.11. 2022 | WP (C) - 5439/ 2010 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-09- 12 | | | (S ea t No -) |
| 3 | 95924 /2022 | 01.11. 2022 | SA- 249/1 993 | K C PANDA | GEN ERA L | | Order Dtd. 2004-10- 01 | | SECON D APPEA L | (S ea t No - 4) |
| 4 | 95925 /2022 | 01.11. 2022 | FAO- 536/2 016 | B C PANDA | GEN ERA L | | Order Dtd. 2022-07- 12 | | MISC. APPEA L SEC. | (S ea t No - 4) |
| 5 | 95926 /2022 | 01.11. 2022 | WPC (O AC) - 180/2 017 | UMAKANT A CHHOTRA Y | GEN ERA L | | Order Dtd. 2022-08- 23 | | OA Branc h | (S ea t No - 1) |
| 6 | 95927 /2022 | 01.11. 2022 | WPC (O A) - 3180/ 2018 | R K BISOI | GEN ERA L | | Order Dtd. 2022-09- 23 | | | (S ea t No - 1) |
| 7 | 95928 | 01.11. | WPC (O | R K | GEN | | Order Dtd. 2022-09- | | | (S |

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| | /2022 | 2022 | A) - 278/2 018 | BISOI | ERA L | | 09 | | | ea t No - 1) |
| 8 | 95929 /2022 | 01.11. 2022 | WPC (O A) - 2260/ 2018 | R K BISOI | GEN ERA L | | Order Dtd. 2022-09- 20 | | | (S ea t No - 1) |
| 9 | 95930 /2022 | 01.11. 2022 | WPC (O A) - 1411/ 2018 | R K BISOI | GEN ERA L | | Order Dtd. 2022-09- 15 | | | (S ea t No - 1) |
| 1 0 | 95931 /2022 | 01.11. 2022 | WPC (O A) - 3179/ 2018 | R K BISOI | GEN ERA L | | Order Dtd. 2022-09- 23 | | | (S ea t No - 1) |
| 1 1 | 95932 /2022 | 01.11. 2022 | FA- 52/19 75 | R B MISHRA | GEN ERA L | | Judgement Dtd. 1991- 11-22Appealmemo, | | | (S ea t No - 1) |
| 1 2 | 95933 /2022 | 01.11. 2022 | OJC- 5292/ 1994 | M N MOHANTY | GEN ERA L | | Order Dtd. 2016-07- 28 | 7/7/20 00, 8/8/20 00, 6/8/20 15, | WRIT BRANC H-3 | (S ea t No - 28) |
| 1 3 | 95934 /2022 | 01.11. 2022 | BLAPL - 9525/ 2022 | P K DASH | GEN ERA L | | Order Dtd. 2022-10- 18 | | | (S ea t No - 28) |
| 1 4 | 95935 /2022 | 01.11. 2022 | BLAPL - 6709/ 2022 | S MOHAPAT RA | GEN ERA L | | Order Dtd. 2022-10- 27 | | CRIMI NAL MISC- 3 (CRL .MIS) | (S ea t No - 12) |
| 1 5 | 95936 /2022 | 01.11. 2022 | ABLAP L- 12218 | P BEHERA | GEN ERA L | | Order Dtd. 2022-09- 26Petition,Annexure, Vakalatnama, | | CRIMI NAL MISC- | (S ea t |

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| | | | /2022 | | | | | | 1 (BAIL-1) | No-4) |
| 16 | 95937/2022 | 01.11.2022 | ABLAP L-12720/2022 | P BEHERA | GENERAL | | Order Dtd. 9999-12-31Petition,Annexure, Vakalatnama, | | CRMINAL MISC-2 (BAIL-2) | (Seat No-8) |
| 17 | 95938/2022 | 01.11.2022 | ABLAP L-7814/2020 | G C JENA | GENERAL | | Order Dtd. 2020-08-24 | | | (Seat No-8) |
| 18 | 95939/2022 | 01.11.2022 | ABLAP L-4250/2020 | G C JENA | GENERAL | | Order Dtd. 2022-03-09 | | | (Seat No-8) |
| 19 | 95940/2022 | 01.11.2022 | CRLMC -2272/2021 | M D BISWAL | GENERAL | | PetitionAnnexure, Misc.case, | | | (Seat No-8) |
| 20 | 95941/2022 | 01.11.2022 | CRLMC -2845/2021 | M D BISWAL | GENERAL | | PetitionAnnexure, Misc.case, | | | (Seat No-8) |
| 21 | 95942/2022 | 01.11.2022 | WP (C) -25820/2014 | K K NATH | GENERAL | | Order Dtd. 2016-01-04 | | WRIT BRANCH-2 | (Seat No-34) |
| 22 | 95943/2022 | 01.11.2022 | WP (C) -25778/2014 | K K NATH | GENERAL | | Order Dtd. 2015-07-30 | | WRIT BRANCH-1 | (Seat No-2) |
| 23 | 95944/2022 | 01.11.2022 | WP (C) -25821/2014 | K K NATH | GENERAL | | Order Dtd. 2016-01-04 | | WRIT BRANCH-2 | (Seat No-34) |

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| 24 | 95945/2022 | 01.11.2022 | WP (C) - 27422/2022 | P K MOHANTY | GENERAL | | Order Dtd. 2022-10-28 | | | (Seat No - 34) |
| 25 | 95946/2022 | 01.11.2022 | WP (C) - 19120/2021 | P K MOHANTY | GENERAL | | Order Dtd. 2021-07-05 | | | (Seat No - 34) |
| 26 | 95947/2022 | 01.11.2022 | WP (C) - 9955/2019 | LAXMIDHAR SAHU | GENERAL | | Order Dtd. 2022-07-26 | | | (Seat No - 34) |
| 27 | 95948/2022 | 01.11.2022 | WP (C) - 6277/2014 | P K ROUTRAY | GENERAL | | Judgement Dtd. 2022-04-19 | | | (Seat No - 34) |
| 28 | 95949/2022 | 01.11.2022 | WP (C) - 6278/2014 | P K ROUTRAY | GENERAL | | Judgement Dtd. 2022-04-19 | | | (Seat No - 34) |
| 29 | 95950/2022 | 01.11.2022 | WP (C) - 26939/2022 | NIRANJAN ROUT | GENERAL | | Order Dtd. 2022-10-21 | | | (Seat No - 34) |
| 30 | 95951/2022 | 01.11.2022 | WP (C) - 6279/2014 | P K ROUTRAY | GENERAL | | Judgement Dtd. 2022-04-19 | | | (Seat No - 34) |
| 31 | 95952/2022 | 01.11.2022 | WP (C) - 16334/2007 | T BAG | GENERAL | | Order Dtd. 2008-01-14 Petition, Annexure, Counter, Rejoinder, | WRIT BRANCH-6 | | (Seat No) |

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| 3 2 | 95953 /2022 | 01.11. 2022 | WP (C) - 36465 /2020 | S S RAY | GEN ERA L | | Order Dtd. 2021-09- 13 | | | (S ea t No - 25) |
| 3 3 | 95954 /2022 | 01.11. 2022 | WP (C) - 14099 /2009 | S K BISWAL | GEN ERA L | | AnnexureCounter, Affi davit, | | WRIT BRANC H-7 | (S ea t No - 15) |
| 3 4 | 95955 /2022 | 01.11. 2022 | WP (C) - 7254/ 2008 | H DAS | GEN ERA L | | Order Dtd. 2014-08- 25 | 20/8/2 014 | WRIT BRANC H-3 | (S ea t No - 11) |
| 3 5 | 95956 /2022 | 01.11. 2022 | CONTC - 6106/ 2022 | R.K. BARIK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 11) |
| 3 6 | 95957 /2022 | 01.11. 2022 | WP (C) - 10776 /2006 | A K MOHANTY | GEN ERA L | | Order Dtd. 2022-10- 19 | | | (S ea t No - 11) |
| 3 7 | 95958 /2022 | 01.11. 2022 | WP (C) - 22469 /2022 | K.K. RATH | C.O . | COUR T NO. 6 | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |
| 3 8 | 95959 /2022 | 01.11. 2022 | WP (C) - 27567 /2022 | SARADA NAYAK | GEN ERA L | | Order Dtd. 2022-10- 19 | | | (S ea t No - 11) |
| 3 | 95960 | 01.11. | CRLMP | P R | GEN | | Order Dtd. 2022-10- | | | (S |

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| 9 | /2022 | 2022 | - 1939/ 2022 | SWAIN | ERA L | | 28 | | | ea t No - 11) |
| 4 0 | 95961 /2022 | 01.11. 2022 | WP (C) - 22467 /2022 | K.K.RAT H | C.O . | COUR T NO. 6 | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |
| 4 1 | 95962 /2022 | 01.11. 2022 | WP (C) - 14714 /2022 | K.K. RATH | C.O . | COUR T NO. 11 | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |
| 4 2 | 95963 /2022 | 01.11. 2022 | WP (C) - 28442 /2022 | M.NAYAK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |
| 4 3 | 95964 /2022 | 01.11. 2022 | CONTC - 4851/ 2022 | SUMANTA DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |
| 4 4 | 95965 /2022 | 01.11. 2022 | CONTC - 5294/ 2022 | S. SAHU | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |
| 4 5 | 95966 /2022 | 01.11. 2022 | WPC (O AC) - 2958/ 2015 | R.K. MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |
| 4 6 | 95967 /2022 | 01.11. 2022 | WP (C) - 18445 /2022 | K.K. RATH | C.O . | COUR T NO. 6 | Order Dtd. 2022-10- 28 | | | (S ea t No - 11) |

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| 47 | 95968/2022 | 01.11.2022 | WP (C) - 19701/2022 | K.K. RATH | C.O. | COURT NO. 6 | Order Dtd. 2022-10-28 | | | (Seat No - 11) |
| 48 | 95969/2022 | 01.11.2022 | WP (C) - 22417/2022 | AMULYA ROUT | C.O. | COURT NO. 6 | Order Dtd. 2022-10-28 | | | (Seat No - 11) |
| 49 | 95970/2022 | 01.11.2022 | CRLA-180/2000 | M R BARIK | GENERAL | | Order Dtd. 2022-09-06 | | | (Seat No - 11) |
| 50 | 95971/2022 | 01.11.2022 | CONTC - 6105/2022 | R.K. BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 11) |
| 51 | 95972/2022 | 01.11.2022 | CONTC - 6154/2022 | M.R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 11) |
| 52 | 95973/2022 | 01.11.2022 | WP (C) - 28228/2022 | B.K.PAN DA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 11) |
| 53 | 95974/2022 | 01.11.2022 | SA-365/1968 | G S MUDULI | GENERAL | | Judgement Dtd. 9999-12-31 | | | (Seat No - 11) |
| 54 | 95975/2022 | 01.11.2022 | WA-417/2 | G C BARIK | C.O. | CHIEF | Order Dtd. 2022-10-28 | | M.J.C. | (Seat |

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| | | | 021 | | | JUST ICE' S COUR T | | | t No - 1) |
| 5 5 | 95976 /2022 | 01.11. 2022 | WP (C) - 28539 /2022 | G.C.SWA IN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 1) |
| 5 6 | 95977 /2022 | 01.11. 2022 | CRLA- 702/2 022 | S.BISWA L | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-10- 31 | | (S ea t No - 1) |
| 5 7 | 95978 /2022 | 01.11. 2022 | CRLA- 527/2 017 | M.R.BAR IK | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-10- 31 | CRIMI NAL APPEA L | (S ea t No - 2) |
| 5 8 | 95979 /2022 | 01.11. 2022 | CONTC - 6429/ 2022 | A. MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 2) |
| 5 9 | 95980 /2022 | 01.11. 2022 | WP (C) - 28115 /2020 | D.K.NAI K | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 10 9) |
| 6 0 | 95981 /2022 | 01.11. 2022 | CONTC - 5408/ 2022 | TUSAR KANTA NAYAK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 10 9) |
| 6 1 | 95982 /2022 | 01.11. 2022 | WP (C) - 24990 /2022 | S.K.BHA NJADEO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 10 9) |
| 6 | 95983 | 01.11. | CONTC | BANABIH | C.O | COUR | Order Dtd. 2022-10- | | (S |

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| 2 | /2022 | 2022 | - 5402/ 2022 | ARI RAY | . | T NO. 3 OLD | 31 | | | ea t No - 10 9) |
| 6 3 | 95984 /2022 | 01.11. 2022 | WP (C) - 28739 /2022 | B.PANDA | C.O . | COUR T NO. 20 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-7 | (S ea t No - 48) |
| 6 4 | 95985 /2022 | 01.11. 2022 | WP (C) - 22801 /2022 | K.K. RATH | C.O . | COUR T NO. 6 | Order Dtd. 2022-10- 28 | | | (S ea t No - 48) |
| 6 5 | 95986 /2022 | 01.11. 2022 | CMP- 501/2 022 | M.K.MOH ANTY | C.O . | COUR T NO. 20 | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 6 6 | 95987 /2022 | 01.11. 2022 | WP (C) - 26553 /2022 | S.K. SINGH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 6 7 | 95988 /2022 | 01.11. 2022 | CMP- 520/2 022 | P.K.SWA IN | C.O . | COUR T NO. 20 | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 6 8 | 95989 /2022 | 01.11. 2022 | WP (C) - 27776 /2022 | M BARAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 48) |
| 6 9 | 95990 /2022 | 01.11. 2022 | WP (C) - 28383 /2022 | A.K. PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |

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| 7 0 | 95991 /2022 | 01.11. 2022 | CMP- 1053/ 2022 | H.K.TRI PATHY | C.O . | COUR T NO. 20 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-1 | (S ea t No - 31) |
| 7 1 | 95992 /2022 | 01.11. 2022 | WP (C) - 12984 /2022 | J.PRADH AN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 31) |
| 7 2 | 95993 /2022 | 01.11. 2022 | WP (C) - 21647 /2022 | SUMANTA DAS | C.O . | COUR T NO. 6 | Order Dtd. 2022-10- 28 | | | (S ea t No - 31) |
| 7 3 | 95994 /2022 | 01.11. 2022 | WP (C) - 25997 /2022 | SARAT KU. PRADHAN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 31) |
| 7 4 | 95995 /2022 | 01.11. 2022 | CONTC - 5271/ 2022 | UMAKANT A CHHOTRA Y | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 31) |
| 7 5 | 95996 /2022 | 01.11. 2022 | WP (C) - 28320 /2022 | RAMAKAN TA SARANGI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | WRIT BRANC H-2 | (S ea t No - 6) |
| 7 6 | 95997 /2022 | 01.11. 2022 | WP (C) - 27804 /2022 | S.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 6) |
| 7 7 | 95998 /2022 | 01.11. 2022 | WP (C) - 28413 /2022 | M.K. MOHANTY | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | | (S ea t No |

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| 7 8 | 95999 /2022 | 01.11. 2022 | CONTC - 5062/ 2022 | SUMANTA DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 6) |
| 7 9 | 96000 /2022 | 01.11. 2022 | WP (C) - 28413 /2022 | G.C. BARIK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 6) |
| 8 0 | 96001 /2022 | 01.11. 2022 | CONTC - 5038/ 2022 | SUMANTA DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 6) |
| 8 1 | 96002 /2022 | 01.11. 2022 | WP (C) - 27962 /2022 | A.K. PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 6) |
| 8 2 | 96003 /2022 | 01.11. 2022 | CONTC - 4850/ 2022 | SUMANTA DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 6) |
| 8 3 | 96004 /2022 | 01.11. 2022 | WP (C) - 27960 /2022 | A.K. PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 6) |
| 8 4 | 96005 /2022 | 01.11. 2022 | MATA- 136/2 022 | P.NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 26 | | | (S ea t No - 6) |
| 8 5 | 96006 /2022 | 01.11. 2022 | ABLAP L- 11563 /2022 | R.R. NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 20 | | | (S ea t No - 6) |
| 8 6 | 96007 /2022 | 01.11. 2022 | ABLAP L- 11655 | A K BEHERA | GEN ERA L | | Order Dtd. 2022-10- 20 | | | (S ea t |

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| | | | /2022 | | | | | | | No-6) |
| 87 | 96008/2022 | 01.11.2022 | MATA-136/2022 | P.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-26 | | | (Seat No-6) |
| 88 | 96009/2022 | 01.11.2022 | CONTC - 5037/2022 | SUMANTA DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-28 | | | (Seat No-6) |
| 89 | 96010/2022 | 01.11.2022 | WP (C) - 27959/2022 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No-6) |
| 90 | 96011/2022 | 01.11.2022 | MATA-136/2022 | P.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-26 | | | (Seat No-6) |
| 91 | 96012/2022 | 01.11.2022 | WP (C) - 27957/2022 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No-6) |
| 92 | 96013/2022 | 01.11.2022 | WP (C) - 23689/2022 | BIKRAM SAMAL | C.O. | COURT NO. 6 | Order Dtd. 2022-10-28 | | WRIT BRANCH-8 | (Seat No-42) |
| 93 | 96014/2022 | 01.11.2022 | CONTC - 6127/2022 | D K NAIK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-28 | | | (Seat No-42) |
| 94 | 96015/2022 | 01.11.2022 | WP (C) - 27956/2022 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No-42) |

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| 95 | 96016/2022 | 01.11.2022 | WP (C) - 26967/2022 | B.N. MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 42) |
| 96 | 96017/2022 | 01.11.2022 | MATA-136/2022 | P.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-26 | | | (Seat No - 42) |
| 97 | 96018/2022 | 01.11.2022 | WP (C) - 26966/2022 | B.N. MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 42) |
| 98 | 96019/2022 | 01.11.2022 | MATA-136/2022 | P.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-26 | | | (Seat No - 42) |
| 99 | 96020/2022 | 01.11.2022 | WP (C) - 26775/2022 | M.N. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 42) |
| 100 | 96021/2022 | 01.11.2022 | ABLAP L-12653/2022 | M K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 42) |
| 101 | 96022/2022 | 01.11.2022 | WP (C) - 26775/2022 | K.K. RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 42) |
| 102 | 96023/2022 | 01.11.2022 | MATA-136/2022 | N.K.SATAPATHY | C.O. | COURT NO. | Order Dtd. 2022-10-26 | | | (Seat |

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| | | | | | | 1 | | | No - 42) |
| 1 0 3 | 96024 /2022 | 01.11. 2022 | WP (C) - 27183 /2022 | P K SAHOO | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 28 | | (S ea t No - 42) |
| 1 0 4 | 96025 /2022 | 01.11. 2022 | WP (C) - 26769 /2022 | M.N. MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 42) |
| 1 0 5 | 96026 /2022 | 01.11. 2022 | WP (C) - 26177 /2022 | M R BARIK | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 28 | | (S ea t No - 42) |
| 1 0 6 | 96027 /2022 | 01.11. 2022 | WP (C) - 25886 /2022 | P.C. BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 42) |
| 1 0 7 | 96028 /2022 | 01.11. 2022 | WP (C) - 25886 /2022 | P.C. BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 42) |
| 1 0 8 | 96029 /2022 | 01.11. 2022 | WP (C) - 26176 /2022 | M R BARIK | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 28 | | (S ea t No - 42) |
| 1 0 9 | 96030 /2022 | 01.11. 2022 | TRP (C) - 89/20 22 | SANJAY KUMAR PATTANA IK | C.O . | COUR T NO. 8 | Order Dtd. 2022-10- 21 | | (S ea t No - 42) |

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| 110 | 96031/2022 | 01.11.2022 | WP (C) - 25682/2022 | H.S. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 42) |
| 111 | 96032/2022 | 01.11.2022 | CONTC - 5712/2021 | G.N.SET HI | C.O. | COURT NO. 3 | Order Dtd. 2022-10-28 | | | (Seat No - 42) |
| 112 | 96033/2022 | 01.11.2022 | WP (C) - 26175/2022 | M R BARIK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-28 | | | (Seat No - 42) |
| 113 | 96034/2022 | 01.11.2022 | WP (C) - 9829/2022 | M.BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2022-10-27 | WRIT BRANCH (DIVISION BENCH -1) | | (Seat No - 106) |
| 114 | 96035/2022 | 01.11.2022 | WP (C) - 26173/2022 | M R BARIK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-28 | | | (Seat No - 106) |
| 115 | 96036/2022 | 01.11.2022 | WP (C) - 17133/2012 | H.K.PANDA | C.O. | COURT NO. 1 | Order Dtd. 2022-10-28 | | | (Seat No - 106) |
| 116 | 96037/2022 | 01.11.2022 | WP (C) - 26172/2022 | M R BARIK | C.O. | COURT NO. 1 | Order Dtd. 2022-10-28 | | | (Seat No - 106) |
| 117 | 96038/2022 | 01.11.2022 | WP (C) - 22511/2022 | S.C. SUNADAR A | C.O. | COURT NO. 1 | Order Dtd. 2022-10-28 | WRIT BRANCH -1 | | (Seat No - 106) |

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| 1 1 8 | 96039 /2022 | 01.11. 2022 | CONTC - 6178/ 2022 | A.PATTA NAIK | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 26 | | | (S ea t No - 30) |
| 1 1 9 | 96040 /2022 | 01.11. 2022 | WP (C) - 20704 /2022 | P R SWAIN | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 27 | | | (S ea t No - 30) |
| 1 2 0 | 96041 /2022 | 01.11. 2022 | CONTC - 6178/ 2022 | A.PATTA NAIK | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 26 | | | (S ea t No - 30) |
| 1 2 1 | 96042 /2022 | 01.11. 2022 | WP (C) - 20705 /2022 | P R SWAIN | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 27 | | | (S ea t No - 30) |
| 1 2 2 | 96043 /2022 | 01.11. 2022 | WP (C) - 473/2 021 | P.DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 30) |
| 1 2 3 | 96044 /2022 | 01.11. 2022 | WP (C) - 11752 /2015 | M.R.ROU TRAY | C.O . | COUR T NO. 9 | Order Dtd. 2022-10- 31 | | | (S ea t No - 30) |
| 1 2 4 | 96045 /2022 | 01.11. 2022 | WP (C) - 23987 /2021 | M. PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09- 30 | | | (S ea t No - 30) |
| 1 | 96046 | 01.11. | WP (C) | M.DAS | C.O | COUR | Order Dtd. 2022-10- | | WRIT | (S |

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| 25 | /2022 | 2022 | - 17450 /2022 | | . | T NO. 3 OLD | 31 | | BRANCH (DIVISION BENCH -2) | eat No - 11 1) |
| 126 | 96047 /2022 | 01.11. 2022 | WP (C) - 23981 /2021 | MANAS PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-30 | | | (S eat No - 11 1) |
| 127 | 96048 /2022 | 01.11. 2022 | WP (C) - 26149 /2021 | MANAS PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-30 | | | (S eat No - 11 1) |
| 128 | 96049 /2022 | 01.11. 2022 | WP (C) - 34941 /2021 | MANAS PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-30 | | | (S eat No - 11 1) |
| 129 | 96050 /2022 | 01.11. 2022 | WP (C) - 27714 /2021 | MANAS PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-30 | | | (S eat No - 11 1) |
| 130 | 96051 /2022 | 01.11. 2022 | WP (C) - 26444 /2021 | MANAS PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-30 | | | (S eat No - 11 1) |
| 131 | 96052 /2022 | 01.11. 2022 | WP (C) - 26438 /2021 | MANAS PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-09-30 | | | (S eat No - 11 1) |
| 132 | 96053 /2022 | 01.11. 2022 | WP (C) - 22192 /2022 | T K BARIK | C.O . | COUR T NO. 1 | Order Dtd. 2022-10-27 | | | (S eat No - |

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| 1 3 3 | 96054 /2022 | 01.11. 2022 | WP (C) - 26909 /2022 | MANAS PATI | C.O . | COUR T NO. 1 | Order Dtd. 2022-09- 30 | | | (S ea t No - 11 1) |
| 1 3 4 | 96055 /2022 | 01.11. 2022 | WP (C) - 22193 /2022 | T K BARIK | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 27 | | | (S ea t No - 11 1) |
| 1 3 5 | 96056 /2022 | 01.11. 2022 | WP (C) - 28472 /2022 | S K SAHU | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | WRIT BRANC H-3 | (S ea t No - 28) |
| 1 3 6 | 96057 /2022 | 01.11. 2022 | WP (C) - 25087 /2022 | C.R.KAR | C.O . | COUR T NO. 4 | Order Dtd. 2022-10- 28 | | | (S ea t No - 28) |
| 1 3 7 | 96058 /2022 | 01.11. 2022 | WP (C) - 25119 /2011 | D.MOHAP ATRA | GEN ERA L | | Order Dtd. 2011-11- 04 | | WRIT BRANC H-4 | (S ea t No - 27) |
| 1 3 8 | 96059 /2022 | 01.11. 2022 | CRLRE V- 337/2 022 | G R DAS | C.O . | DR (J) | Order Dtd. 2022-10- 27 | | | (S ea t No - 27) |
| 1 3 9 | 96060 /2022 | 01.11. 2022 | WP (C) - 4219/ 2009 | B.K.LEN KA | C.O . | DR (J) | Order Dtd. 2022-10- 31 | | | (S ea t No - 27) |
| 1 4 | 96061 /2022 | 01.11. 2022 | WP (C) - | S.BARIK | C.O . | COUR T | Order Dtd. 2022-10- 31 | | | (S ea |

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| 0 | | | 25895 /2022 | | | NO. 4 | | | | t No - 27) |
| 1 4 1 | 96062 /2022 | 01.11. 2022 | WP (C) - 26948 /2022 | B.B.MAL LICK | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | | | (S ea t No - 27) |
| 1 4 2 | 96063 /2022 | 01.11. 2022 | WP (C) - 26948 /2022 | P.K.PAL | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | | | (S ea t No - 27) |
| 1 4 3 | 96064 /2022 | 01.11. 2022 | WP (C) - 23036 /2022 | A.K.MOH ANTY | C.O . | COUR T NO. 4 | Order Dtd. 2022-10- 31 | | | (S ea t No - 27) |
| 1 4 4 | 96065 /2022 | 01.11. 2022 | WP (C) - 23194 /2022 | S.DASH | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | | | (S ea t No - 27) |
| 1 4 5 | 96066 /2022 | 01.11. 2022 | BLAPL - 10029 /2022 | R.K.BAR IK | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 27) |
| 1 4 6 | 96067 /2022 | 01.11. 2022 | BLAPL - 10029 /2022 | R.K.BAR IK | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 27) |
| 1 4 7 | 96068 /2022 | 01.11. 2022 | WP (C) - 24278 /2022 | P.K.PAL | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-7 | (S ea t No - 5) |

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| 148 | 96069 /2022 | 01.11. 2022 | WP (C) - 25724 /2022 | T.BAG | C.O . | COUR T NO. 1 | Order Dtd. 2022-10-31 | | WRIT BRANC H-8 | (S ea t No - 40) |
| 149 | 96070 /2022 | 01.11. 2022 | WP (C) - 26393 /2019 | S.K.SUN DARA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10-31 | | | (S ea t No - 40) |
| 150 | 96071 /2022 | 01.11. 2022 | WP (C) - 26393 /2019 | B.DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10-31 | | | (S ea t No - 40) |
| 151 | 96072 /2022 | 01.11. 2022 | WP (C) - 25431 /2022 | M.DAS | C.O . | COUR T NO. 4 | Order Dtd. 2022-10-31 | | WRIT BRANC H (DIVI SION BENCH -3) | (S ea t No - 12 2) |
| 152 | 96073 /2022 | 01.11. 2022 | CRLA- 857/2 022 | A.K.BEH ERA | C.O . | COUR T NO. 11 | Order Dtd. 2022-10-31 | | | (S ea t No - 12 2) |
| 153 | 96074 /2022 | 01.11. 2022 | CRLA- 272/2 022 | S.P.SAH OO | C.O . | COUR T NO. 5 | Order Dtd. 2022-10-31 | | | (S ea t No - 12 2) |
| 154 | 96075 /2022 | 01.11. 2022 | ABLAP L- 13935 /2022 | B.N.SAH U | C.O . | COUR T NO. 2 | Order Dtd. 2022-10-31 | | | (S ea t No - 12 2) |
| 155 | 96076 /2022 | 01.11. 2022 | ABLAP L- 13929 /2022 | P K MOHANTY | C.O . | COUR T NO. 2 | Order Dtd. 2022-10-31 | | | (S ea t No |

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| 1 5 6 | 96077 /2022 | 01.11. 2022 | ABLAP L- 13943 /2022 | A.K.BEH ERA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 2) |
| 1 5 7 | 96078 /2022 | 01.11. 2022 | ABLAP L- 13927 /2022 | A.PATTA NAIK | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 2) |
| 1 5 8 | 96079 /2022 | 01.11. 2022 | BLAPL - 10050 /2022 | S.CHOUD HURY | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 2) |
| 1 5 9 | 96080 /2022 | 01.11. 2022 | BLAPL - 10038 /2022 | S.CHOUD HURY | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 2) |
| 1 6 0 | 96081 /2022 | 01.11. 2022 | BLAPL - 9999/ 2022 | S.CHOUD HURY | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 2) |
| 1 6 1 | 96082 /2022 | 01.11. 2022 | ABLAP L- 13924 /2022 | S K GARTIA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 2) |
| 1 6 2 | 96083 /2022 | 01.11. 2022 | BLAPL - 9809/ 2022 | S.K.SIN GH | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 26 | | | (S ea t No - 12 2) |
| 1 | 96084 | 01.11. | ABLAP | N K | C.O | COUR | Order Dtd. 2022-10- | | | (S |

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| 63 | /2022 | 2022 | L-13923/2022 | SATAPATHY | . | T NO. 2 | 31 | | | eat No - 122) |
| 164 | 96085/2022 | 01.11.2022 | ABLAP L-13922/2022 | A.PATTA NAIK | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 122) |
| 165 | 96086/2022 | 01.11.2022 | WP (C) - 25430/2022 | M.DAS | C.O. | COURT NO. 4 | Order Dtd. 2022-10-31 | WRIT BRANCH (DIVISION BENCH -3) | | (Seat No - 122) |
| 166 | 96087/2022 | 01.11.2022 | ABLAP L-13919/2022 | B.N.MAH APATRA | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 122) |
| 167 | 96088/2022 | 01.11.2022 | ABLAP L-13917/2022 | M M NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 122) |
| 168 | 96089/2022 | 01.11.2022 | WP (C) - 14642/2022 | K.K.NATH | C.O. | COURT NO. 1 | Order Dtd. 2022-10-31 | WRIT BRANCH (DIVISION BENCH -1) | | (Seat No - 106) |
| 169 | 96090/2022 | 01.11.2022 | ABLAP L-13916/2022 | M M NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 170 | 96091/2022 | 01.11.2022 | ABLAP L-13930/2022 | M K PANI | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - |

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| 171 | 96092/2022 | 01.11.2022 | ABLAP L-13931/2022 | M K PANI | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 172 | 96093/2022 | 01.11.2022 | ABLAP L-13932/2022 | M JATI | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 173 | 96094/2022 | 01.11.2022 | ABLAP L-13934/2022 | M K PANI | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 174 | 96095/2022 | 01.11.2022 | BLAPL - 7922/2022 | RAHUL SETHI | C.O. | COURT NO. 17 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 175 | 96096/2022 | 01.11.2022 | BLAPL - 8253/2022 | A MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 176 | 96097/2022 | 01.11.2022 | BLAPL - 8253/2022 | T R DAS | C.O. | COURT NO. 17 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 177 | 96098/2022 | 01.11.2022 | BLAPL - 9423/2022 | RAJAT DAS | C.O. | COURT NO. 17 | Order Dtd. 2022-10-28 | | | (Seat No - 106) |
| 177 | 96099/2022 | 01.11.2022 | BLAPL - | A BANGARI | C.O. | COURT | Order Dtd. 2022-10-31 | | | (Seat |

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| 8 | | | 10007 /2022 | | | NO. 17 | | | | t No - 10 6) |
| 1 7 9 | 96100 /2022 | 01.11. 2022 | BLAPL - 10018 /2022 | T R DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 1 8 0 | 96101 /2022 | 01.11. 2022 | BLAPL - 10019 /2022 | S K JENA | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 1 8 1 | 96102 /2022 | 01.11. 2022 | ABLAP L- 13915 /2022 | M.M.NAY AK | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 1 8 2 | 96103 /2022 | 01.11. 2022 | BLAPL - 10047 /2022 | P K MOHANTY | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 1 8 3 | 96104 /2022 | 01.11. 2022 | ABLAP L- 13913 /2022 | R.N.PAN DA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 1 8 4 | 96105 /2022 | 01.11. 2022 | ABLAP L- 13947 /2022 | RAHUL SETHI | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 1 8 5 | 96106 /2022 | 01.11. 2022 | ABLAP L- 13912 /2022 | M.DAS | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |

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| 186 | 96107/2022 | 01.11.2022 | ABLAP L-13945/2022 | MD. MOKIM | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 187 | 96108/2022 | 01.11.2022 | ABLAP L-13910/2022 | A.K.MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 188 | 96109/2022 | 01.11.2022 | ABLAP L-13939/2022 | B DAS | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 189 | 96110/2022 | 01.11.2022 | ABLAP L-13906/2022 | R.N.PAN DA | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 190 | 96111/2022 | 01.11.2022 | ABLAP L-13903/2022 | H.K.PATRA | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 191 | 96112/2022 | 01.11.2022 | ABLAP L-13938/2022 | G R PATRA | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 192 | 96113/2022 | 01.11.2022 | ABLAP L-13902/2022 | S.R.PATNAIK | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 106) |
| 193 | 96114/2022 | 01.11.2022 | ABLAP L-13936 | SOMNATH BARDHAN | C.O. | COURT NO. | Order Dtd. 2022-10-31 | | | (Seat No - 106) |

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| | | | /2022 | | | 2 | | | No - 10 6) |
| 1 9 4 | 96115 /2022 | 01.11. 2022 | ABLAP L- 13901 /2022 | B.SINGH | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | (S ea t No - 10 6) |
| 1 9 5 | 96116 /2022 | 01.11. 2022 | BLAPL - 6892/ 2022 | S SAMAL | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | (S ea t No - 10 6) |
| 1 9 6 | 96117 /2022 | 01.11. 2022 | ABLAP L- 13898 /2022 | A.K.BEH ERA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | (S ea t No - 10 6) |
| 1 9 7 | 96118 /2022 | 01.11. 2022 | ABLAP L- 13897 /2022 | J.K.MOH APATRA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | (S ea t No - 10 6) |
| 1 9 8 | 96119 /2022 | 01.11. 2022 | WP (C) - 4798/ 2016 | S BISWAL | C.O . | COUR T NO. 4 | Order Dtd. 2022-10- 27 | | (S ea t No - 10 6) |
| 1 9 9 | 96120 /2022 | 01.11. 2022 | ABLAP L- 13896 /2022 | A.K.NAY AK | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | (S ea t No - 10 6) |
| 2 0 0 | 96121 /2022 | 01.11. 2022 | WP (C) - 4798/ 2016 | S K MISHRA | C.O . | COUR T NO. 4 | Order Dtd. 2022-10- 27 | | (S ea t No - 10 6) |

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| 201 | 96122 /2022 | 01.11. 2022 | ABLAP L- 12886 /2022 | SAMIR BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 202 | 96123 /2022 | 01.11. 2022 | ABLAP L- 13895 /2022 | R.N.PAN DA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 203 | 96124 /2022 | 01.11. 2022 | ABLAP L- 13894 /2022 | B.R.MOH ANTY | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 204 | 96125 /2022 | 01.11. 2022 | ABLAP L- 13893 /2022 | S.P.DAS | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 205 | 96126 /2022 | 01.11. 2022 | CRLA- 226/2 021 | R K MALLICK | C.O . | COUR T NO. 11 | Order Dtd. 2022-10- 31 | | CRIMI NAL APPEA L | (S ea t No - 1) |
| 206 | 96127 /2022 | 01.11. 2022 | ABLAP L- 13892 /2022 | J.K.MOH APATRA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 1) |
| 207 | 96128 /2022 | 01.11. 2022 | CRLA- 888/2 022 | J R NAYAK | C.O . | COUR T NO. 11 | Order Dtd. 2022-10- 31 | | | (S ea t No - 1) |
| 208 | 96129 /2022 | 01.11. 2022 | ABLAP L- 13890 /2022 | S.MOHAR ANA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 1) |
| 2 | 96130 | 01.11. | ABLAP | S.SAHOO | C.O | COUR | Order Dtd. 2022-10- | | | (S |

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| 09 | /2022 | 2022 | L-13889/2022 | | . | T NO. 2 | 31 | | | eat No - 1) |
| 210 | 96131/2022 | 01.11.2022 | CRLA-225/2021 | R K MALLICK | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | CRIMINAL APPEAL | (Seat No - 1) |
| 211 | 96132/2022 | 01.11.2022 | ABLAP L-13887/2022 | P.K.DAS | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 212 | 96133/2022 | 01.11.2022 | ABLAP L-13886/2022 | J.K.MOH APATRA | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 213 | 96134/2022 | 01.11.2022 | ABLAP L-13885/2022 | T.R.DAS | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 214 | 96135/2022 | 01.11.2022 | ABLAP L-13883/2022 | J.K.MOH APATRA | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 215 | 96136/2022 | 01.11.2022 | ABLAP L-13879/2022 | B.N.SAHU | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 216 | 96137/2022 | 01.11.2022 | ABLAP L-13881/2022 | B.N.SAHU | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 217 | 96138/2022 | 01.11.2022 | ABLAP L-13845/2022 | P.MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-10-28 | | | (Seat No - 1) |

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| 218 | 96139/2022 | 01.11.2022 | CRLA-224/2021 | R K MALLICK | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | CRIMINAL APPEAL | (Seat No - 1) |
| 219 | 96140/2022 | 01.11.2022 | ABLAP L-13842/2022 | B.B.MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2022-10-28 | | | (Seat No - 1) |
| 220 | 96141/2022 | 01.11.2022 | CRLA-354/2018 | J KAMILA | C.O. | COURT NO. 10 | Order Dtd. 2022-10-31 | | CRIMINAL APPEAL | (Seat No - 5) |
| 221 | 96142/2022 | 01.11.2022 | ABLAP L-13836/2022 | P.K.PATRI | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 5) |
| 222 | 96143/2022 | 01.11.2022 | ABLAP L-13835/2022 | P.K.PATRI | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 5) |
| 223 | 96144/2022 | 01.11.2022 | WP (C) - 21781/2022 | P K BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2022-10-21 | | | (Seat No - 5) |
| 224 | 96145/2022 | 01.11.2022 | ABLAP L-13834/2022 | P.K.PATRI | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 5) |
| 225 | 96146/2022 | 01.11.2022 | WP (C) - 21781/2022 | B K SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2022-10-21 | | | (Seat No - 5) |
| 226 | 96147/2022 | 01.11.2022 | WP (C) - 2456/2013 | D.J.PRA DHAN | GENERAL | | Order Dtd. 2019-03-12Affidavit, | BY COLLECTOR KHURDA AND RI | WRIT BRANCH-5 | (Seat No - |

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| | | | | | | | | REPORT | | 22) |
| 2 2 7 | 96148 /2022 | 01.11. 2022 | WP (C) - 21781 /2022 | M K RATH | C.O . | COUR T NO. 11 | Order Dtd. 2022-10- 21 | | | (S ea t No - 22) |
| 2 2 8 | 96149 /2022 | 01.11. 2022 | ABLAP L- 13803 /2022 | B.BARIK | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 22) |
| 2 2 9 | 96150 /2022 | 01.11. 2022 | WP (C) - 28267 /2022 | SUVENDU BARIK | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 22) |
| 2 3 0 | 96151 /2022 | 01.11. 2022 | BLAPL - 9868/ 2021 | A K BEHERA | C.O . | COUR T NO. 7 | Order Dtd. 2022-10- 31 | | | (S ea t No - 22) |
| 2 3 1 | 96152 /2022 | 01.11. 2022 | ABLAP L- 5397/ 2022 | SUVENDU BARIK | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | | (S ea t No - 22) |
| 2 3 2 | 96153 /2022 | 01.11. 2022 | ABLAP L- 846/2 022 | J R NAYAK | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 31 | | | (S ea t No - 22) |
| 2 3 3 | 96154 /2022 | 01.11. 2022 | WP (C) - 7294/ 2015 | BINDU SAGAR SWAIN | GEN ERA L | | Order Dtd. 2015-04- 20Petition,Annexure, | WRIT BRANC H-10 | | (S ea t No - 54) |
| 2 3 | 96155 /2022 | 01.11. 2022 | TRP (C) - | S P SAHOO | C.O . | COUR T | Order Dtd. 2022-10- 31 | | M.J.C . | (S ea |

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| 4 | | | 13/2022 | | | NO. 8 | | | | t No - 1) |
| 235 | 96156/2022 | 01.11.2022 | BLAPL - 4122/2022 | B N SHAU | C.O . | COURT NO. 2 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 236 | 96157/2022 | 01.11.2022 | CRLA-919/2022 | P K MOHANTY | C.O . | COURT NO. 11 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 237 | 96158/2022 | 01.11.2022 | WP (C) - 8780/2012 | B R SENPATI | C.O . | COURT NO. 11 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 238 | 96159/2022 | 01.11.2022 | WP (C) - 9761/2012 | B K PATI | C.O . | COURT NO. 8 | Order Dtd. 2022-10-31 | | WRIT BRANCH-5 | (Seat No - 47) |
| 239 | 96160/2022 | 01.11.2022 | WP (C) - 15741/2006 | B DAS | C.O . | COURT NO. 17 | Order Dtd. 2022-10-31 | | | (Seat No - 47) |
| 240 | 96161/2022 | 01.11.2022 | WP (C) - 25733/2022 | D.BEHERA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-10-27 | | | (Seat No - 47) |
| 241 | 96162/2022 | 01.11.2022 | WP (C) - 27249/2022 | D.BEHERA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-10-27 | | | (Seat No - 47) |
| 242 | 96163/2022 | 01.11.2022 | WP (C) - 26938 | D.BEHERA | C.O . | COURT NO. | Order Dtd. 2022-10-27 | | | (Seat |

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| | | | /2022 | | | 3 OLD | | | No - 47) |
| 2 4 3 | 96164 /2022 | 01.11. 2022 | WP (C) - 26646 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | (S ea t No - 47) |
| 2 4 4 | 96165 /2022 | 01.11. 2022 | WP (C) - 26639 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | (S ea t No - 47) |
| 2 4 5 | 96166 /2022 | 01.11. 2022 | WP (C) - 26456 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | (S ea t No - 47) |
| 2 4 6 | 96167 /2022 | 01.11. 2022 | WP (C) - 26405 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | (S ea t No - 47) |
| 2 4 7 | 96168 /2022 | 01.11. 2022 | WP (C) - 28061 /2022 | RABI SAMAL | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 2 4 8 | 96169 /2022 | 01.11. 2022 | WP (C) - 28062 /2022 | RABI SAMAL | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 2 4 9 | 96170 /2022 | 01.11. 2022 | WP (C) - 26390 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | (S ea t No - 47) |

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| 250 | 96171 /2022 | 01.11. 2022 | WP (C) - 28064 /2022 | RABI SAMAL | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 251 | 96172 /2022 | 01.11. 2022 | WP (C) - 25785 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | | (S ea t No - 47) |
| 252 | 96173 /2022 | 01.11. 2022 | WP (C) - 27989 /2022 | R.K. NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 253 | 96174 /2022 | 01.11. 2022 | WP (C) - 25782 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | | (S ea t No - 47) |
| 254 | 96175 /2022 | 01.11. 2022 | WP (C) - 28029 /2022 | D.K. NAIK | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 255 | 96176 /2022 | 01.11. 2022 | WP (C) - 28447 /2022 | MANAS PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 256 | 96177 /2022 | 01.11. 2022 | WP (C) - 25779 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | | (S ea t No - 47) |
| 257 | 96178 /2022 | 01.11. 2022 | WP (C) - 28373 /2022 | D.K. DEHURY | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No |

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| 2 5 8 | 96179 /2022 | 01.11. 2022 | ABLAP L- 12271 /2022 | P K BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 5 9 | 96180 /2022 | 01.11. 2022 | WP (C) - 25778 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | | (S ea t No - 47) |
| 2 6 0 | 96181 /2022 | 01.11. 2022 | WP (C) - 28110 /2022 | C.R. NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 6 1 | 96182 /2022 | 01.11. 2022 | WP (C) - 6196/ 2021 | B K PANDA | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 6 2 | 96183 /2022 | 01.11. 2022 | WP (C) - 28009 /2022 | ASHOK KUMAR SAHOO | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 6 3 | 96184 /2022 | 01.11. 2022 | WP (C) - 25715 /2022 | D.BEHER A | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 28 | | | (S ea t No - 47) |
| 2 6 4 | 96185 /2022 | 01.11. 2022 | ABLAP L- 9601/ 2022 | S MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 | 96186 | 01.11. | WP (C) | S.K. | C.O | COUR | Order Dtd. 2022-10- | | | (S |

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| 65 | /2022 | 2022 | - 28045 /2022 | PATNAIK . | T NO. 22 | 31 | | | ea t No - 47) |
| 266 | 96187 /2022 | 01.11. 2022 | ABLAP L- 12274 /2022 | H K PATRA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 267 | 96188 /2022 | 01.11. 2022 | WP (C) - 28044 /2022 | SUNIL KUMAR PATNAIK | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 268 | 96189 /2022 | 01.11. 2022 | WP (C) - 25714 /2022 | D.BEHER A | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 28 | | (S ea t No - 47) |
| 269 | 96190 /2022 | 01.11. 2022 | WP (C) - 27072 /2022 | BALARAM SINGH | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 270 | 96191 /2022 | 01.11. 2022 | WP (C) - 25713 /2022 | D.BEHER A | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 28 | | (S ea t No - 47) |
| 271 | 96192 /2022 | 01.11. 2022 | WP (C) - 27902 /2022 | LAXMIDH AR MOHANTY | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 272 | 96193 /2022 | 01.11. 2022 | WP (C) - 25712 /2022 | D.BEHER A | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 28 | | (S ea t No - 47) |

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| 2 7 3 | 96194 /2022 | 01.11. 2022 | ABLAP L- 6140/ 2022 | P.C. DAS | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 7 4 | 96195 /2022 | 01.11. 2022 | WP (C) - 25710 /2022 | D.BEHER A | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 28 | | | (S ea t No - 47) |
| 2 7 5 | 96196 /2022 | 01.11. 2022 | ABLAP L- 6115/ 2022 | BALARAM SINGH | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 7 6 | 96197 /2022 | 01.11. 2022 | ABLAP L- 5893/ 2022 | A.K. SWAIN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 7 7 | 96198 /2022 | 01.11. 2022 | WP (C) - 25708 /2022 | D.BEHER A | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 47) |
| 2 7 8 | 96199 /2022 | 01.11. 2022 | ABLAP L- 5893/ 2022 | A.K. MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 47) |
| 2 7 9 | 96200 /2022 | 01.11. 2022 | WP (C) - 25707 /2022 | D.BEHER A | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 47) |
| 2 8 | 96201 /2022 | 01.11. 2022 | ABLAP L- | H.K. DASH | C.O . | COUR T | Order Dtd. 2022-10- 31 | | | (S ea |

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| 0 | | | 5779/ 2022 | | | NO. 2 OLD | | | t No - 47) |
| 2 8 1 | 96202 /2022 | 01.11. 2022 | ABLAP L- 5662/ 2022 | R.K. BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 2 8 2 | 96203 /2022 | 01.11. 2022 | ABLAP L- 5392/ 2022 | R.R. NAYAK | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 2 8 3 | 96204 /2022 | 01.11. 2022 | ABLAP L- 5380/ 2022 | M. NAYAK | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 2 8 4 | 96205 /2022 | 01.11. 2022 | ABLAP L- 4607/ 2022 | NIRANJA N BEHERA | C.O . | COUR T NO. 17 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |
| 2 8 5 | 96206 /2022 | 01.11. 2022 | WP (C) - 25766 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | (S ea t No - 47) |
| 2 8 6 | 96207 /2022 | 01.11. 2022 | WP (C) - 25705 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | (S ea t No - 47) |
| 2 8 7 | 96208 /2022 | 01.11. 2022 | ABLAP L- 2479/ 2022 | G.R. PATRA | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 31 | | (S ea t No - 47) |

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| 288 | 96209/2022 | 01.11.2022 | WP (C) - 25704/2022 | D.BEHERA | C.O. | COURT NO. 5 | Order Dtd. 2022-10-28 | | | (Seat No - 47) |
| 289 | 96210/2022 | 01.11.2022 | CRLMP - 1536/2022 | B.R. SETH | C.O. | COURT NO. 1 | Order Dtd. 2022-10-31 | | WRIT BRANC H-6 | (Seat No - 24) |
| 290 | 96211/2022 | 01.11.2022 | CRLMC - 1282/2016 | BALARAM SINGH | C.O. | COURT NO. 10 | Order Dtd. 2022-10-27 | | | (Seat No - 24) |
| 291 | 96212/2022 | 01.11.2022 | WP (C) - 25702/2022 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 24) |
| 292 | 96213/2022 | 01.11.2022 | CRLMC - 2770/2016 | UDAY KUMAR | C.O. | COURT NO. 10 | Order Dtd. 2022-10-31 | | | (Seat No - 24) |
| 293 | 96214/2022 | 01.11.2022 | WP (C) - 25768/2022 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-27 | | | (Seat No - 24) |
| 294 | 96215/2022 | 01.11.2022 | BLAPL - 10059/2021 | D.K. BISOI | C.O. | COURT NO. 11 | Order Dtd. 2022-10-28 | | | (Seat No - 24) |
| 295 | 96216/2022 | 01.11.2022 | WP (C) - 25822 | D.BEHERA | C.O. | COURT NO. | Order Dtd. 2022-10-28 | | | (Seat |

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| 2 9 6 | 96217 /2022 | 01.11. 2022 | BLAPL - 8327/ 2021 | G. JAYASIN GH | C.O . | COUR T NO. 24 | Order Dtd. 2022-10- 31 | | CRIMI NAL MISC- 1 (BAI L-1) | (S ea t No - 8) |
| 2 9 7 | 96218 /2022 | 01.11. 2022 | WP (C) - 25748 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | | (S ea t No - 8) |
| 2 9 8 | 96219 /2022 | 01.11. 2022 | BLAPL - 4311/ 2021 | D. PARIDA | C.O . | COUR T NO. 23 | Order Dtd. 2022-10- 31 | | CRIMI NAL MISC- 1 (BAI L-1) | (S ea t No - 5) |
| 2 9 9 | 96220 /2022 | 01.11. 2022 | CONTC - 5157/ 2022 | B. BAISAKH | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 5) |
| 3 0 0 | 96221 /2022 | 01.11. 2022 | WP (C) - 26846 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 5) |
| 3 0 1 | 96222 /2022 | 01.11. 2022 | WP (C) - 26845 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 5) |
| 3 0 2 | 96223 /2022 | 01.11. 2022 | CONTC - 6290/ 2022 | A.K. PANDA | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 5) |
| 3 0 3 | 96224 /2022 | 01.11. 2022 | WP (C) - 18189 /2022 | P.C.MOH ANTY | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-7 | (S ea t No - 18) |

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| 304 | 96225 /2022 | 01.11. 2022 | WP (C) - 26843 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 18) |
| 305 | 96226 /2022 | 01.11. 2022 | WP (C) - 25959 /2022 | J.P. KAR | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 18) |
| 306 | 96227 /2022 | 01.11. 2022 | WP (C) - 26835 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 18) |
| 307 | 96228 /2022 | 01.11. 2022 | WP (C) - 26671 /2022 | A.MOHAN TY | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | WRIT BRANC H-4 | | (S ea t No - 27) |
| 308 | 96229 /2022 | 01.11. 2022 | WP (C) - 26784 /2022 | A. DAS | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | WRIT BRANC H-6 | | (S ea t No - 25) |
| 309 | 96230 /2022 | 01.11. 2022 | WP (C) - 27975 /2022 | A. PATTNAI K | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 25) |
| 310 | 96231 /2022 | 01.11. 2022 | CONTC - 4219/ 2022 | U.K.SAH U | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 27 | | | (S ea t No - 25) |
| 311 | 96232 /2022 | 01.11. 2022 | WP (C) - 27988 /2022 | A.K. SARANGI | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No) |

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| 3 1 2 | 96233 /2022 | 01.11. 2022 | WP (C) - 28339 /2022 | J.SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 25) |
| 3 1 3 | 96234 /2022 | 01.11. 2022 | WP (C) - 27848 /2022 | P.K. NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-4 | (S ea t No - 19) |
| 3 1 4 | 96235 /2022 | 01.11. 2022 | WP (C) - 27845 /2022 | PRAFULA KUMAR NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-4 | (S ea t No - 19) |
| 3 1 5 | 96236 /2022 | 01.11. 2022 | WP (C) - 27557 /2022 | J. SAHOO | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-1 | (S ea t No - 1) |
| 3 1 6 | 96237 /2022 | 01.11. 2022 | WP (C) - 27529 /2022 | P.K. PANI | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | | (S ea t No - 1) |
| 3 1 7 | 96238 /2022 | 01.11. 2022 | CMP- 64/20 22 | B.K. PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | WRIT BRANC H-7 | (S ea t No - 18) |
| 3 1 8 | 96239 /2022 | 01.11. 2022 | FAO- 231/2 017 | Y DASH | GEN ERA L | | Order Dtd. 2022-06- 28 | | | (S ea t No - 18) |
| 3 1 9 | 96240 /2022 | 01.11. 2022 | WP (C) - 24759 | B K PANDA | C.O . | COUR T NO. | Order Dtd. 2022-10- 31 | | | (S ea t |

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| | | | /2022 | | | 3 OLD | | | No - 18) |
| 3 2 0 | 96241 /2022 | 01.11. 2022 | ABLAP L- 13940 /2022 | B K PANDA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | (S ea t No - 18) |
| 3 2 1 | 96242 /2022 | 01.11. 2022 | WP (C) - 25609 /2022 | LOKANAT H DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 18) |
| 3 2 2 | 96243 /2022 | 01.11. 2022 | FAO- 231/2 017 | YASHOBA NTA DAS | GEN ERA L | | Order Dtd. 2022-06- 28 | | (S ea t No - 18) |
| 3 2 3 | 96244 /2022 | 01.11. 2022 | WP (C) - 26372 /2022 | R.K.BAR IK | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 19 | | (S ea t No - 18) |
| 3 2 4 | 96245 /2022 | 01.11. 2022 | WP (C) - 25842 /2022 | J.SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 18) |
| 3 2 5 | 96246 /2022 | 01.11. 2022 | WP (C) - 26834 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | (S ea t No - 18) |
| 3 2 6 | 96247 /2022 | 01.11. 2022 | WP (C) - 26829 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | (S ea t No - 18) |

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| 3 2 7 | 96248 /2022 | 01.11. 2022 | WP (C) - 25391 /2022 | K. SAHOO | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | | WRIT BRANC H-3 | (S ea t No - 12) |
| 3 2 8 | 96249 /2022 | 01.11. 2022 | WP (C) - 26830 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 2 9 | 96250 /2022 | 01.11. 2022 | WP (C) - 26841 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 0 | 96251 /2022 | 01.11. 2022 | WP (C) - 26840 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 1 | 96252 /2022 | 01.11. 2022 | WP (C) - 26838 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 2 | 96253 /2022 | 01.11. 2022 | WP (C) - 26837 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 3 | 96254 /2022 | 01.11. 2022 | WP (C) - 26836 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 4 | 96255 /2022 | 01.11. 2022 | WP (C) - 26828 /2022 | D.BEHER A | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 28 | | | (S ea t No |

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| 3 3 5 | 96256 /2022 | 01.11. 2022 | WP (C) - 26600 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 6 | 96257 /2022 | 01.11. 2022 | WP (C) - 26595 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 7 | 96258 /2022 | 01.11. 2022 | WP (C) - 26587 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 8 | 96259 /2022 | 01.11. 2022 | WP (C) - 26584 /2022 | D.BEHER A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 12) |
| 3 3 9 | 96260 /2022 | 01.11. 2022 | ABLAP L- 13899 /2022 | S.PATRI | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12) |
| 3 4 0 | 96261 /2022 | 01.11. 2022 | WP (C) - 4543/ 2022 | G.ROUT | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12) |
| 3 4 1 | 96262 /2022 | 01.11. 2022 | WP (C) - 4543/ 2022 | R.R.DAS | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12) |
| 3 | 96263 | 01.11. | CRLA- | J | C.O | COUR | Order Dtd. 2022-10- | | | (S |

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| 4 2 | /2022 | 2022 | 646/2 022 | KAMILA | . | T NO. 5 | 31 | | | ea t No - 12) |
| 3 4 3 | 96264 /2022 | 01.11. 2022 | WP (C) - 19301 /2022 | J.PRADH AN | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | WRIT BRANC H (DIVI SION BENCH -1) | (S ea t No - 10 6) |
| 3 4 4 | 96265 /2022 | 01.11. 2022 | CRLA- 379/2 022 | GANESH SAHOO | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 3 4 5 | 96266 /2022 | 01.11. 2022 | WP (C) - 21212 /2022 | D.NAYAK | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | | (S ea t No - 10 6) |
| 3 4 6 | 96267 /2022 | 01.11. 2022 | WP (C) - 28572 /2022 | L D SAHU | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | WRIT BRANC H-4 | (S ea t No - 17) |
| 3 4 7 | 96268 /2022 | 01.11. 2022 | WP (C) - 21212 /2022 | D.NAYAK | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | | (S ea t No - 17) |
| 3 4 8 | 96269 /2022 | 01.11. 2022 | WP (C) - 28280 /2022 | M R SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 17) |
| 3 4 9 | 96270 /2022 | 01.11. 2022 | WP (C) - 26290 /2022 | NIRANJA N HARICHA NDAN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No -) |

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| 350 | 96271/2022 | 01.11.2022 | WP (C) - 21212/2022 | P.BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2022-10-31 | | | (Seat No - 17) |
| 351 | 96272/2022 | 01.11.2022 | WP (C) - 26282/2022 | NIRANJAN HARICHANDAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 17) |
| 352 | 96273/2022 | 01.11.2022 | WP (C) - 26277/2022 | NIRANJAN HARICHANDAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 17) |
| 353 | 96274/2022 | 01.11.2022 | BLAPL - 4333/2021 | S.BARIK | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | | (Seat No - 17) |
| 354 | 96275/2022 | 01.11.2022 | CRLA-843/2022 | B.K.PANDA | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | | (Seat No - 17) |
| 355 | 96276/2022 | 01.11.2022 | CRLA-451/2021 | T.R.DAS | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | CRIMINAL APPEAL | | (Seat No - 1) |
| 356 | 96277/2022 | 01.11.2022 | WP (C) - 26276/2022 | NIRANJAN HARICHANDAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 1) |
| 357 | 96278/2022 | 01.11.2022 | CRLA-773/2022 | S.K.BHARNJADEO | C.O. | COURT NO. 11 | Order Dtd. 2022-10-31 | | | (Seat No |

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| 358 | 96279/2022 | 01.11.2022 | WP (C) - 26279/2022 | NIRANJAN HARICHANDAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 1) |
| 359 | 96280/2022 | 01.11.2022 | WP (C) - 26280/2022 | NIRANJAN HARICHANDAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 1) |
| 360 | 96281/2022 | 01.11.2022 | WP (C) - 26582/2022 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 1) |
| 361 | 96282/2022 | 01.11.2022 | WP (C) - 26141/2022 | RAMAKANTA SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-31 | WRIT BRANCH-6 | | (Seat No - 24) |
| 362 | 96283/2022 | 01.11.2022 | WP (C) - 26578/2022 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 24) |
| 363 | 96284/2022 | 01.11.2022 | WP (C) - 26024/2022 | RAMAKANTA SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-31 | WRIT BRANCH-5 | | (Seat No - 21) |
| 364 | 96285/2022 | 01.11.2022 | ABLAP L- 13900/2022 | M N MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No - 21) |
| 365 | 96286/2022 | 01.11.2022 | WP (C) - 26554/2022 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-28 | | | (Seat No - |

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| 366 | 96287/2022 | 01.11.2022 | WP (C) - 22527/2022 | P C DAS | C.O. | COURT NO. 1 | Order Dtd. 2022-10-28 | | | (Seat No - 21) |
| 367 | 96288/2022 | 01.11.2022 | WP (C) - 26502/2022 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-28 | | | (Seat No - 21) |
| 368 | 96289/2022 | 01.11.2022 | WP (C) - 19071/2022 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-27 | | | (Seat No - 21) |
| 369 | 96290/2022 | 01.11.2022 | WP (C) - 27369/2022 | S SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | WRIT BRANCH-7 | | (Seat No - 44) |
| 370 | 96291/2022 | 01.11.2022 | ARBA-1/2006 | A.K.RANA | C.O. | COURT NO. 4 | Order Dtd. 2022-10-28 | M.J.C. | | (Seat No - 2) |
| 371 | 96292/2022 | 01.11.2022 | WP (C) - 27369/2022 | R R DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-28 | WRIT BRANCH-7 | | (Seat No - 44) |
| 372 | 96293/2022 | 01.11.2022 | ABLAP L-10910/2022 | S.PATTA NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 373 | 96294/2022 | 01.11.2022 | CRLMC - 1109/ | P.K.MISHRA | C.O. | COURT NO. | Order Dtd. 2022-10-31 | | | (Seat No - 31) |

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| | | | 2021 | | | 6 | | | No - 44) |
| 3 7 4 | 96295 /2022 | 01.11. 2022 | ABLAP L- 10089 /2022 | K K NATH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 44) |
| 3 7 5 | 96296 /2022 | 01.11. 2022 | ABLAP L- 11452 /2022 | M R SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 44) |
| 3 7 6 | 96297 /2022 | 01.11. 2022 | WP (C) - 20214 /2022 | R.K.DEH URI | C.O . | COUR T NO. 6 | Order Dtd. 2022-10- 21 | | (S ea t No - 44) |
| 3 7 7 | 96298 /2022 | 01.11. 2022 | ABLAP L- 7401/ 2022 | K K NATH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 44) |
| 3 7 8 | 96299 /2022 | 01.11. 2022 | WP (C) - 18866 /2022 | P.L.MIS HRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 44) |
| 3 7 9 | 96300 /2022 | 01.11. 2022 | ABLAP L- 9692/ 2022 | M R SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 44) |
| 3 8 0 | 96301 /2022 | 01.11. 2022 | ABLAP L- 9147/ 2022 | P K MOHANTY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 44) |

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| 381 | 96302/2022 | 01.11.2022 | WP (C) - 27634/2022 | RABI SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 382 | 96303/2022 | 01.11.2022 | ABLAP L- 9478/2022 | R K BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 383 | 96304/2022 | 01.11.2022 | WP (C) - 23152/2022 | B.SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 384 | 96305/2022 | 01.11.2022 | ABLAP L- 11636/2022 | S.PATTA NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 385 | 96306/2022 | 01.11.2022 | WP (C) - 27963/2022 | A.K.PAN DA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 386 | 96307/2022 | 01.11.2022 | ABLAP L- 9952/2022 | A K MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 387 | 96308/2022 | 01.11.2022 | WP (C) - 23576/2022 | C.K.BAR IK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 44) |
| 388 | 96309/2022 | 01.11.2022 | ABLAP L- 12881/2022 | A K PANDA | C.O. | COURT NO. 2 | Order Dtd. 2022-10-31 | | | (Seat No |

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| | | | | | | OLD | | | | - 44) |
| 3 8 9 | 96310 /2022 | 01.11. 2022 | CONTC - 5069/ 2022 | T.SWAIN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 44) |
| 3 9 0 | 96311 /2022 | 01.11. 2022 | ABLAP L- 13009 /2022 | B N MAHAPAT RA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 44) |
| 3 9 1 | 96312 /2022 | 01.11. 2022 | CONTC - 5063/ 2022 | R.DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 44) |
| 3 9 2 | 96313 /2022 | 01.11. 2022 | WP (C) - 28338 /2022 | J SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 44) |
| 3 9 3 | 96314 /2022 | 01.11. 2022 | WP (C) - 28220 /2022 | A K JATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 44) |
| 3 9 4 | 96315 /2022 | 01.11. 2022 | ABLAP L- 11603 /2022 | A K PANDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 44) |
| 3 9 5 | 96316 /2022 | 01.11. 2022 | ABLAP L- 7725/ 2022 | S.MALLI CK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 44) |
| 3 | 96317 | 01.11. | WP (C) | BASUDEV | C.O | COUR | Order Dtd. 2022-10- | | | (S |

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| 96 | /2022 | 2022 | - 28104 /2022 | BARIK | . | T NO. 2 OLD | 31 | | | ea t No - 44) |
| 397 | 96318 /2022 | 01.11. 2022 | WP (C) - 28034 /2022 | B K SWAIN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10-31 | | WRIT BRANC H-6 | (S ea t No - 16) |
| 398 | 96319 /2022 | 01.11. 2022 | LAA- 51/20 22 | J.PARID A | C.O . | COUR T NO. 16 | Order Dtd. 2022-10-28 | | | (S ea t No - 16) |
| 399 | 96320 /2022 | 01.11. 2022 | WP (C) - 28034 /2022 | B BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10-31 | | WRIT BRANC H-6 | (S ea t No - 16) |
| 400 | 96321 /2022 | 01.11. 2022 | WP (C) - 11465 /2019 | S.BARIK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10-28 | | WRIT BRANC H-7 | (S ea t No - 48) |
| 401 | 96322 /2022 | 01.11. 2022 | WP (C) - 27608 /2022 | BIKRAM SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10-31 | | WRIT BRANC H-2 | (S ea t No - 34) |
| 402 | 96323 /2022 | 01.11. 2022 | WP (C) - 13099 /2022 | T BAG | C.O . | COUR T NO. 9 | Order Dtd. 2022-10-31 | | | (S ea t No - 34) |
| 403 | 96324 /2022 | 01.11. 2022 | WP (C) - 11464 /2019 | S.BARIK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10-28 | | WRIT BRANC H-7 | (S ea t No - - |

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| | | | | | | | | | | 48) |
| 404 | 96325/2022 | 01.11.2022 | WPC (O A) - 873/2015 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-26 | | | (Seat No - 48) |
| 405 | 96326/2022 | 01.11.2022 | WPC (O A) - 872/2015 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-26 | | | (Seat No - 48) |
| 406 | 96327/2022 | 01.11.2022 | WP (C) - 19122/2018 | M.K.NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-11 | | | (Seat No - 48) |
| 407 | 96328/2022 | 01.11.2022 | WP (C) - 19122/2018 | M.R.MALLA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-11 | | | (Seat No - 48) |
| 408 | 96329/2022 | 01.11.2022 | WP (C) - 27559/2022 | M N MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 48) |
| 409 | 96330/2022 | 01.11.2022 | WP (C) - 27343/2022 | R.K.MAHABHOI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 48) |
| 410 | 96331/2022 | 01.11.2022 | WP (C) - 26049/2022 | S K SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 48) |
| 411 | 96332/2022 | 01.11.2022 | WP (C) - | BHARAT BEHERA | C.O. | COURT | Order Dtd. 2022-10-28 | | | (S ea |

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| 1 | | | 16987 /2022 | | | NO. 6 | | | | t No - 48) |
| 4 1 2 | 96333 /2022 | 01.11. 2022 | WP (C) - 17224 /2022 | S.K.MOH ANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 1 3 | 96334 /2022 | 01.11. 2022 | WP (C) - 28579 /2022 | MITHUN DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 1 4 | 96335 /2022 | 01.11. 2022 | WP (C) - 28446 /2022 | S K ACHARYA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 1 5 | 96336 /2022 | 01.11. 2022 | WP (C) - 17224 /2022 | A.ROUT | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 1 6 | 96337 /2022 | 01.11. 2022 | WP (C) - 28488 /2022 | S K PAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 1 7 | 96338 /2022 | 01.11. 2022 | WP (C) - 25603 /2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 1 8 | 96339 /2022 | 01.11. 2022 | WP (C) - 28181 /2022 | N.PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |

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| 4 1 9 | 96340 /2022 | 01.11. 2022 | WP (C) - 28342 /2022 | B TRIPATH Y | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 2 0 | 96341 /2022 | 01.11. 2022 | WP (C) - 27766 /2022 | A K SAA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 48) |
| 4 2 1 | 96342 /2022 | 01.11. 2022 | WP (C) - 27767 /2022 | A K SAA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 48) |
| 4 2 2 | 96343 /2022 | 01.11. 2022 | WP (C) - 6395/ 2014 | B.K. DAS | GEN ERA L | | Order Dtd. 2022-09- 20 | | | (S ea t No - 48) |
| 4 2 3 | 96344 /2022 | 01.11. 2022 | WP (C) - 27193 /2022 | C K BARIK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 48) |
| 4 2 4 | 96345 /2022 | 01.11. 2022 | RSA- 257/2 019 | G.K.DAS H | C.O . | COUR T NO. 20 | Order Dtd. 2022-10- 20 | | | (S ea t No - 48) |
| 4 2 5 | 96346 /2022 | 01.11. 2022 | JCRLA - 76/20 19 | J KAMILA | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | CRIMI NAL APPEA L | (S ea t No - 1) |
| 4 2 6 | 96347 /2022 | 01.11. 2022 | CRLA- 467/2 021 | M NAYAK | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 31 | | CRIMI NAL APPEA L | (S ea t No |

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| 427 | 96348/2022 | 01.11.2022 | CRLA-741/2022 | A K BEHERA | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 428 | 96349/2022 | 01.11.2022 | CONTC - 3090/2022 | S.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 1) |
| 429 | 96350/2022 | 01.11.2022 | WP (C) - 24249/2022 | A.K.SAA | C.O. | COURT NO. 6 | Order Dtd. 2022-10-31 | WRIT BRANCH-7 | | (Seat No - 5) |
| 430 | 96351/2022 | 01.11.2022 | WP (C) - 24249/2022 | B.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2022-10-31 | WRIT BRANCH-7 | | (Seat No - 5) |
| 431 | 96352/2022 | 01.11.2022 | CRLA-845/2022 | NIRANJAN SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | | (Seat No - 5) |
| 432 | 96353/2022 | 01.11.2022 | CONTC - 6371/2022 | DEVAVRAJ DEVESH | C.O. | COURT NO. 22 | Order Dtd. 2022-10-31 | | | (Seat No - 5) |
| 433 | 96354/2022 | 01.11.2022 | CRLA-579/2022 | SESHADEV BISWAL | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | | (Seat No - 5) |
| 434 | 96355/2022 | 01.11.2022 | CRLA-844/2022 | NIRANJAN SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2022-10-31 | | | (Seat No - 5) |
| 435 | 96356/2022 | 01.11.2022 | WP (C) - 4321/ | T.BARIK | C.O. | COURT NO. | Order Dtd. 2022-10-31 | | | (Seat |

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| | | | 2007 | | | 5 | | | No - 5) |
| 4 3 6 | 96357 /2022 | 01.11. 2022 | WP (C) - 4321/ 2007 | S.MOHAR ANA | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 31 | | (S ea t No - 5) |
| 4 3 7 | 96358 /2022 | 01.11. 2022 | CRLMC - 2958/ 2015 | S.D.JEN A | C.O . | COUR T NO. 12 | Order Dtd. 2022-10- 28 | CRIMI NAL MISC- 3 (CRL .MIS) | (S ea t No - 9) |
| 4 3 8 | 96359 /2022 | 01.11. 2022 | WPC (T AC) - 6/201 4 | P.K.MOH ANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 9) |
| 4 3 9 | 96360 /2022 | 01.11. 2022 | WPC (T AC) - 6/201 4 | G.C.JEN A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 9) |
| 4 4 0 | 96361 /2022 | 01.11. 2022 | WPC (T AC) - 5/201 4 | P.K.MOH ANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 9) |
| 4 4 1 | 96362 /2022 | 01.11. 2022 | WPC (T AC) - 5/201 4 | G.C.JEN A | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 9) |
| 4 4 2 | 96363 /2022 | 01.11. 2022 | CRLRE V- 473/2 022 | M.R.SAH OO | C.O . | COUR T NO. 11 | Order Dtd. 2022-10- 27 | | (S ea t No - 9) |
| 4 4 3 | 96364 /2022 | 01.11. 2022 | CONTC - 3267/ 2022 | S.K.MOH APATRA | C.O . | COUR T NO. 22 | Order Dtd. 2022-10- 31 | | (S ea t No - 9) |
| 4 4 4 | 96365 /2022 | 01.11. 2022 | ABLAP L- | G.SAHOO | C.O . | COUR T | Order Dtd. 2022-10- 31 | | (S ea |

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| 4 | | | 4199/ 2022 | | | NO. 2 OLD | | | | t No - 9) |
| 4 4 5 | 96366 /2022 | 01.11. 2022 | ABLAP L- 8062/ 2022 | S.P.SAH OO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 9) |
| 4 4 6 | 96367 /2022 | 01.11. 2022 | WP (C) - 28647 /2022 | K. SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | WRIT BRANC H-5 | (S ea t No - 23) |
| 4 4 7 | 96368 /2022 | 01.11. 2022 | RSA- 2/200 8 | A K SAHOO | GEN ERA L | | Order Dtd. 2010-12- 03 | 31/10/ 2008 | SECON D APPEA L | (S ea t No - 4) |
| 4 4 8 | 96369 /2022 | 01.11. 2022 | ABLAP L- 3635/ 2022 | B.SINGH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 4 9 | 96370 /2022 | 01.11. 2022 | WP (C) - 28584 /2022 | P.S.DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 0 | 96371 /2022 | 01.11. 2022 | ABLAP L- 7834/ 2022 | R.MOHAN TY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 1 | 96372 /2022 | 01.11. 2022 | ABLAP L- 9489/ 2022 | P.K.DAL AI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 2 | 96373 /2022 | 01.11. 2022 | WP (C) - 26040 /2022 | R.ROUTR AY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |

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| 4 5 3 | 96374 /2022 | 01.11. 2022 | WP (C) - 26043 /2022 | R.ROUTR AY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 4 | 96375 /2022 | 01.11. 2022 | WP (C) - 27940 /2022 | B.SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 5 | 96376 /2022 | 01.11. 2022 | WP (C) - 27446 /2022 | M.PANDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 6 | 96377 /2022 | 01.11. 2022 | WP (C) - 27737 /2022 | KARUNAK AR RATH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 7 | 96378 /2022 | 01.11. 2022 | WP (C) - 27474 /2022 | B.R.SET H | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 8 | 96379 /2022 | 01.11. 2022 | WP (C) - 27941 /2022 | B.SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 5 9 | 96380 /2022 | 01.11. 2022 | WP (C) - 24327 /2022 | H K PANDA | GEN ERA L | | Order Dtd. 2022-10- 27 | | | (S ea t No - 4) |
| 4 6 0 | 96381 /2022 | 01.11. 2022 | WP (C) - 26666 /2022 | GANESH PRASAD SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 6 1 | 96382 /2022 | 01.11. 2022 | WPC (O A) - 2028/ 2017 | S.PATTA NAIK | GEN ERA L | | Order Dtd. 2022-08- 30 | | | (S ea t No - 4) |

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| 4 6 2 | 96383 /2022 | 01.11. 2022 | WP (C) - 26657 /2022 | B.LENKA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 4) |
| 4 6 3 | 96384 /2022 | 01.11. 2022 | BLAPL - 6128/ 2022 | S K SAHU | GEN ERA L | | | WRITTE N NOTE OF SUBMIS SION FILED BY THE PETITI ONER | | (S ea t No - 4) |
| 4 6 4 | 96385 /2022 | 01.11. 2022 | CRLLP - 15/20 08 | B R SENPATI | GEN ERA L | | Order Dtd. 2011-04- 21 | | CRIMI NAL MISC- 1 (BAI L-1) | (S ea t No - 8) |
| 4 6 5 | 96386 /2022 | 01.11. 2022 | SA- 55/19 94 | D R MOHAPAT RA | GEN ERA L | | Entire Order | | SECON D APPEA L | (S ea t No - 3) |
| 4 6 6 | 96387 /2022 | 01.11. 2022 | OJC- 8978/ 1998 | B M BISWAL | GEN ERA L | | Order Dtd. 2000-06- 20 | | WRIT BRANC H-3 | (S ea t No - 28) |
| 4 6 7 | 96388 /2022 | 01.11. 2022 | ABLAP L- 3730/ 2021 | H K DASH | GEN ERA L | | Order Dtd. 2022-07- 04 | | | (S ea t No - 28) |
| 4 6 8 | 96389 /2022 | 01.11. 2022 | BLAPL - 3073/ 2022 | N C SINHA | GEN ERA L | | Order Dtd. 2022-09- 23 | | | (S ea t No - 28) |
| 4 6 9 | 96390 /2022 | 01.11. 2022 | RSA- 537/2 014 | P C MOHANTY | GEN ERA L | | Decree | | | (S ea t No |

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| | | | | | | | | | | - 28) |
| 4 7 0 | 96391 /2022 | 01.11. 2022 | WP (C) - 26284 /2022 | N.HARIC HANDAN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 28) |
| 4 7 1 | 96392 /2022 | 01.11. 2022 | RSA- 537/2 014 | P C MOHANTY | GEN ERA L | | Decree | | | (S ea t No - 28) |
| 4 7 2 | 96393 /2022 | 01.11. 2022 | WP (C) - 26288 /2022 | N.HARIC HANDAN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-10- 28 | | | (S ea t No - 28) |
| 4 7 3 | 96394 /2022 | 01.11. 2022 | RSA- 537/2 014 | P C MOHANTY | GEN ERA L | | Decree | | | (S ea t No - 28) |
| 4 7 4 | 96395 /2022 | 01.11. 2022 | STREV - 13/20 13 | J P KAR | GEN ERA L | | Order Dtd. 2019-05- 01 | | CIVIL REVIS ION | (S ea t No - 1) |
| 4 7 5 | 96396 /2022 | 01.11. 2022 | WP (C) - 20786 /2022 | R.K.BAR IK | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | WRIT BRANC H (DIVI SION BENCH -3) | (S ea t No - 12 1) |
| 4 7 6 | 96397 /2022 | 01.11. 2022 | WPC (O A) - 591/2 016 | BIKRAM SAMAL | GEN ERA L | | Order Dtd. 2022-06- 20 | | | (S ea t No - 12 1) |
| 4 7 7 | 96398 /2022 | 01.11. 2022 | WP (C) - | J.PRADH AN | C.O . | COUR T | Order Dtd. 2022-10- 31 | | | (S ea |

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| 7 | | | 9203/ 2016 | | | NO. 3 | | | | t No - 12 1) |
| 4 7 8 | 96399 /2022 | 01.11. 2022 | WP (C) - 9203/ 2016 | P.BEHER A | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 1) |
| 4 7 9 | 96400 /2022 | 01.11. 2022 | RVWPE T- 69/20 22 | K.B.MOH ANTY | C.O . | COUR T NO. 7 | Order Dtd. 2022-10- 31 | | | (S ea t No - 12 1) |
| 4 8 0 | 96401 /2022 | 01.11. 2022 | OJC- 628/2 000 | A SIKDAR | GEN ERA L | | Order Dtd. 2015-03- 03 | WRIT BRANC H-8 | | (S ea t No - 43) |
| 4 8 1 | 96402 /2022 | 01.11. 2022 | CRLMP - 1834/ 2022 | B.SINGH | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | | | (S ea t No - 43) |
| 4 8 2 | 96403 /2022 | 01.11. 2022 | CRLMP - 2079/ 2022 | P.K.SAH OO | C.O . | COUR T NO. 1 | Order Dtd. 2022-10- 31 | | | (S ea t No - 43) |
| 4 8 3 | 96404 /2022 | 01.11. 2022 | TRP (C) - 258/2 022 | G.R.PAT RA | C.O . | COUR T NO. 8 | Order Dtd. 2022-10- 31 | | | (S ea t No - 43) |
| 4 8 4 | 96405 /2022 | 01.11. 2022 | ABLAP L- 2519/ 2022 | M.K.NAY AK | C.O . | COUR T NO. 5 | Order Dtd. 2022-10- 28 | | | (S ea t No - 43) |

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| 4 8 5 | 96406 /2022 | 01.11. 2022 | ABLAP L- 9278/ 2021 | N.MOHAP ATRA | C.O . | COUR T NO. 24 | Order Dtd. 2022-10- 31 | | | (S ea t No - 43) |
| 4 8 6 | 96407 /2022 | 01.11. 2022 | OJC- 1815/ 2002 | B K DAS | GEN ERA L | | Order Dtd. 2006-06- 19 | | WRIT BRANC H-8 | (S ea t No - 29) |
| 4 8 7 | 96408 /2022 | 01.11. 2022 | ABLAP L- 8376/ 2021 | N.MOHAP ATRA | C.O . | COUR T NO. 24 | Order Dtd. 2022-10- 31 | | | (S ea t No - 29) |
| 4 8 8 | 96409 /2022 | 01.11. 2022 | OJC- 1815/ 2002 | B K DAS | GEN ERA L | | PetitionAnnexure,Mis c.case, | | WRIT BRANC H-8 | (S ea t No - 29) |
| 4 8 9 | 96410 /2022 | 01.11. 2022 | OJC- 1814/ 2002 | B K DAS | GEN ERA L | | PetitionAnnexure,Mis c.case, | | WRIT BRANC H-8 | (S ea t No - 29) |
| 4 9 0 | 96411 /2022 | 01.11. 2022 | ABLAP L- 8645/ 2021 | N.MOHAP ATRA | C.O . | COUR T NO. 24 | Order Dtd. 2022-10- 31 | | | (S ea t No - 29) |
| 4 9 1 | 96412 /2022 | 01.11. 2022 | OJC- 1813/ 2002 | B K DAS | GEN ERA L | | Order Dtd. 2006-04- 04 | | WRIT BRANC H-8 | (S ea t No - 29) |
| 4 9 2 | 96413 /2022 | 01.11. 2022 | OJC- 1817/ 2002 | B K DAS | GEN ERA L | | PetitionAnnexure,Mis c.case, | | WRIT BRANC H-8 | (S ea t |

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| | | | | | | | | | | No-29) |
| 493 | 96414/2022 | 01.11.2022 | OJC-1816/2002 | B K DAS | GENERAL | | | PetitionAnnexure, Misc.case, | WRIT BRANCH-8 | (Seat No-29) |
| 494 | 96415/2022 | 01.11.2022 | TRP(C)-260/2022 | N.K.SAT APATHY | C.O. | COURT NO. 8 | | Order Dtd. 2022-10-31 | | (Seat No-29) |
| 495 | 96416/2022 | 01.11.2022 | OJC-1818/2002 | B K DAS | GENERAL | | | Order Dtd. 2006-04-04 | WRIT BRANCH-8 | (Seat No-29) |
| 496 | 96417/2022 | 01.11.2022 | OJC-1818/2002 | B K DAS | GENERAL | | | PetitionAnnexure, Misc.case, | WRIT BRANCH-8 | (Seat No-29) |
| 497 | 96418/2022 | 01.11.2022 | OJC-1813/2002 | B K DAS | GENERAL | | | PetitionAnnexure, Misc.case, | WRIT BRANCH-8 | (Seat No-29) |
| 498 | 96419/2022 | 01.11.2022 | CONTC-4973/2022 | B.R.SETH | C.O. | COURT NO. 3 OLD | | Order Dtd. 2022-10-31 | | (Seat No-29) |
| 499 | 96420/2022 | 01.11.2022 | OJC-1331/2002 | B K DAS | GENERAL | | | Order Dtd. 2006-04-04 | WRIT BRANCH-3 | (Seat No-28) |

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| 500 | 96421/2022 | 01.11.2022 | OJC-1331/2002 | B K DAS | GENERAL | | PetitionAnnexure, Misc.case, | | WRIT BRANCH-3 | (Seat No - 28) |
| 501 | 96422/2022 | 01.11.2022 | CONTC - 3975/2022 | R.C.MALLICK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 28) |
| 502 | 96423/2022 | 01.11.2022 | OJC-1330/2002 | B K DAS | GENERAL | | Order Dtd. 2006-04-04 | | WRIT BRANCH-3 | (Seat No - 28) |
| 503 | 96424/2022 | 01.11.2022 | OJC-1330/2002 | B K DAS | GENERAL | | PetitionAnnexure, Misc.case, | | WRIT BRANCH-3 | (Seat No - 28) |
| 504 | 96425/2022 | 01.11.2022 | CONTC - 5479/2022 | A.K.ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 28) |
| 505 | 96426/2022 | 01.11.2022 | OJC-1329/2002 | B K DAS | GENERAL | | PetitionAnnexure, Misc.case, | | WRIT BRANCH-3 | (Seat No - 28) |
| 506 | 96427/2022 | 01.11.2022 | CONTC - 3763/2022 | B.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 28) |
| 507 | 96428/2022 | 01.11.2022 | WP (C) - 30588/2021 | N C SAHOO | GENERAL | | CounterAffidavit, | | WRIT BRANCH-1 | (Seat No) |

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| 508 | 96429/2022 | 01.11.2022 | CONTC - 6201/2022 | M.R.ROU TRAY | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 31) |
| 509 | 96430/2022 | 01.11.2022 | WP (C) - 25913/2020 | H K DASH | GENERAL | | PetitionAnnexure, Entire Order, | | | (Seat No - 31) |
| 510 | 96431/2022 | 01.11.2022 | CONTC - 649/2022 | J.P.KAR | C.O . | COURT NO. 6 | Order Dtd. 2022-10-31 | CONTE MPT | | (Seat No - 1) |
| 511 | 96432/2022 | 01.11.2022 | CONTC - 6618/2021 | C.R.NAYAK | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | CONTE MPT | | (Seat No - 1) |
| 512 | 96433/2022 | 01.11.2022 | WP (C) - 7438/2022 | D NAYAK | GENERAL | | Judgement Dtd. 2022-09-27 | WRIT BRANCH-5 | | (Seat No - 23) |
| 513 | 96434/2022 | 01.11.2022 | WP (C) - 24805/2022 | CHHABI RANA | GENERAL | | Annexure | | | (Seat No - 23) |
| 514 | 96435/2022 | 01.11.2022 | WP (C) - 9833/2006 | B K DAS | GENERAL | | PetitionAnnexure, Misc. case, | WRIT BRANCH-3 | | (Seat No - 12) |
| 515 | 96436/2022 | 01.11.2022 | CONTC - 1359/ | AJAYA KU.PANDA | C.O . | COURT NO. | Order Dtd. 2022-10-31 | | | (Seat |

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| | | | 2022 | | | 3 OLD | | | | No - 12) |
| 5 1 6 | 96437 /2022 | 01.11. 2022 | WP (C) - 9835/ 2006 | B K DAS | GEN ERA L | | PetitionAnnexure, Mis c.case, | | WRIT BRANC H-3 | (S ea t No - 12) |
| 5 1 7 | 96438 /2022 | 01.11. 2022 | WP (C) - 9966/ 2006 | B K DAS | GEN ERA L | | PetitionAnnexure, Mis c.case, | | WRIT BRANC H-4 | (S ea t No - 46) |
| 5 1 8 | 96439 /2022 | 01.11. 2022 | WP (C) - 9967/ 2006 | B K DAS | GEN ERA L | | PetitionAnnexure, Mis c.case, | | WRIT BRANC H-4 | (S ea t No - 46) |
| 5 1 9 | 96440 /2022 | 01.11. 2022 | CONTC - 101/2 022 | A.ROUT | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 46) |
| 5 2 0 | 96441 /2022 | 01.11. 2022 | WP (C) - 25566 /2022 | K K RATH | GEN ERA L | | Deposition | | | (S ea t No - 46) |
| 5 2 1 | 96442 /2022 | 01.11. 2022 | CONTC - 2757/ 2022 | M.R.ROU TRAY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 46) |
| 5 2 2 | 96443 /2022 | 01.11. 2022 | WP (C) - 10643 /2006 | P K BEHERA | GEN ERA L | | Order Dtd. 2022-10- 26 | | | (S ea t No - 46) |

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| 5 2 3 | 96444 /2022 | 01.11. 2022 | WP (C) - 2451/ 2006 | P K BEHERA | GEN ERA L | | Order Dtd. 2022-10- 26 | | | (S ea t No - 46) |
| 5 2 4 | 96445 /2022 | 01.11. 2022 | CONTC - 2726/ 2022 | P.K.BEH ERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 46) |
| 5 2 5 | 96446 /2022 | 01.11. 2022 | WP (C) - 7630/ 2022 | P K ROUTRAY | GEN ERA L | | Order Dtd. 2022-03- 31 | | | (S ea t No - 46) |
| 5 2 6 | 96447 /2022 | 01.11. 2022 | CONTC - 1361/ 2022 | A.K.PAN DA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 46) |
| 5 2 7 | 96448 /2022 | 01.11. 2022 | CONTC - 1308/ 2022 | S.DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 46) |
| 5 2 8 | 96449 /2022 | 01.11. 2022 | CONTC - 1319/ 2022 | S.DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 46) |
| 5 2 9 | 96450 /2022 | 01.11. 2022 | CONTC - 3619/ 2022 | K.MOHAN TY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | | (S ea t No - 46) |
| 5 3 0 | 96451 /2022 | 01.11. 2022 | CONTC - 3405/ 2022 | S.SAHOO | C.O . | COUR T NO. 3 | Order Dtd. 2022-10- 31 | | | (S ea t No |

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| | | | | | | OLD | | | | -46) |
| 531 | 96452/2022 | 01.11.2022 | BLAPL - 8253/2010 | SARADA NAYAK | GENERAL | | Order Dtd. 2010-05-20 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 4) |
| 532 | 96453/2022 | 01.11.2022 | CONTC - 2827/2022 | A.K.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (Seat No - 4) |
| 533 | 96454/2022 | 01.11.2022 | BLAPL - 8098/2010 | SARADA NAYAK | GENERAL | | Order Dtd. 2010-05-20 | | | (Seat No - 4) |
| 534 | 96455/2022 | 01.11.2022 | WP (C) - 25023/2022 | MAKAR CHHATOI | GENERAL | | Order Dtd. 2022-09-28 | | | (Seat No - 4) |
| 535 | 96456/2022 | 01.11.2022 | WP (C) - 25025/2022 | TIKAN CHHATOI @ LENKA @ SANTILATA LENKA | GENERAL | | Order Dtd. 2022-09-28 | | | (Seat No - 4) |
| 536 | 96457/2022 | 01.11.2022 | WP (C) - 25022/2022 | SANATAN CHHATOI | GENERAL | | Order Dtd. 2022-09-28 | | | (Seat No - 4) |
| 537 | 96458/2022 | 01.11.2022 | WP (C) - 24973/2022 | GANGADHAR CHHATOI | GENERAL | | Order Dtd. 2022-09-28 | | | (Seat No - 4) |
| 538 | 96459/2022 | 01.11.2022 | WP (C) - 24938/2022 | JAGABAN DHU CHHATOI | GENERAL | | Order Dtd. 2022-09-28 | | | (Seat No - 4) |
| 5 | 96460 | 01.11. | OJC- | K | GEN | | Order Dtd. 1994-10- | | | (S |

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| 39 | /2022 | 2022 | 2405/1985 | CHATTERJEE | ER L | | 21 | | | ea t No - 4) |
| 540 | 96461/2022 | 01.11.2022 | OJC-2147/1991 | K CHATTERJEE | GEN ERA L | | Order Dtd. 1992-03-24 | | | (S ea t No - 4) |
| 541 | 96462/2022 | 01.11.2022 | CVREV-332/1969 | B K MOHANTY | GEN ERA L | | Order Dtd. 1970-07-09 Plaint, Entire Order, | PRELIMINARY DECREE AND FINAL DECREE | | (S ea t No - 4) |
| 542 | 96463/2022 | 01.11.2022 | ABLAP L-12879/2022 | J P KAR | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-01 | | | (S ea t No - 4) |
| 543 | 96464/2022 | 01.11.2022 | ABLAP L-12197/2022 | K DANG | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-01 | | | (S ea t No - 4) |
| 544 | 96465/2022 | 01.11.2022 | WP (C) -28640/2022 | K SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-01 | | WRIT BRANC H-5 | (S ea t No - 23) |
| 545 | 96466/2022 | 01.11.2022 | WP (C) -28641/2022 | K SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-01 | | WRIT BRANC H-5 | (S ea t No - 23) |
| 546 | 96467/2022 | 01.11.2022 | WP (C) -28643/2022 | K SAHOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-01 | | WRIT BRANC H-5 | (S ea t No - 23) |
| 547 | 96468/2022 | 01.11.2022 | WP (C) -28645 | K SAHOO | C.O . | COUR T NO. | Order Dtd. 2022-11-01 | | WRIT BRANC H-5 | (S ea t |

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| | | | /2022 | | | 2 OLD | | | No - 23) |
| 5 4 8 | 96469 /2022 | 01.11. 2022 | WP (C) - 24759 /2022 | K K RATH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-10- 31 | | (S ea t No - 23) |
| 5 4 9 | 96470 /2022 | 01.11. 2022 | ABLAP L- 13911 /2022 | P.K.BAR IK | C.O . | COUR T NO. 2 | Order Dtd. 2022-10- 31 | | (S ea t No - 23) |

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